NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

IB-395(ND)/2017

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: Mr Ashok Kanodia Vs. M/s Shiv Priya Cables

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

None

For the Respondent: Mr. Abhimanyu Goel, Advocate

ORDER

A request for adjournment is made by the Ld. Counsel for the Corporate Debtor.

As none is present on behalf of the Petitioner, adjourned to 8th January, 2018.

(Ina Malhotra)

Member (J)